

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 02.09.2014
Court No. :
Item No. :
(Supplementary)

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. (cc) 14730 OF 2014
WITH PRAYER FOR INTERIM RELIEF

U.P POWER CORPORATION LTD.

...PETITIONER

VERSUS

RAKESH KUMAR & ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 07.08.2013 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in Service Bench No. 2558/1991 and order dated 16.07.2014 in Contempt No. 1367/2014.

It is submitted that there is a delay of 296 days in Special Leave Petition filed against order dated 07.08.2013 and Special Leave Petition filed against order dated 16.07.2014 is within time.

It is further submitted that Mr. Pradeep Misra, Advocate for the petitioner has on 30.08.2014 filed an I.A for permission to place additional facts and grounds on record. The same has not been registered. (copy placed below)

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 1st day of September, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Pradeep Misra, Advocate

ASSISTANT REGISTRAR